

(b) Procurement prices of paddy for 1980-81 marketing season have been fixed at Rs. 105 per quintal for 'Common', Rs. 109 for 'Fine' and Rs. 113 for 'Superfine' varieties. These were fixed, as usual, on the basis of the recommendations made by APC and in consultation with the State Governments, and the concerned economic Ministries. In making its recommendations, the Commission had taken into account various factors including latest available data on cost of production, changes in input prices, changes in prices of competing crops, terms of trade, etc.

(c) By and large, the reaction of the farmers has been favourable.

Allotment of Model Flats and Strips of Garden land by D.D.A.

124. SHRI RAJESH KUMAR SINGH:

PROF. AJIT KUMAR MEHTA:

SHRI CHHANGUR RAM:

SHRI CHANDRAJIT YADAV:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of model flats and strips of garden land allotted by the D.D.A. in various colonies, giving the names of persons to whom these were allotted; and

(b) if so, the considerations on which such allotments were made by the D.D.A.?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that they do not construct or allot model flats. However, one flat in each scheme/colony is reserved as sample flat which is allotted subsequently. Also, no strip of garden land has been allotted by the DDA in any colony to anyone.

(b) There are no special considerations for the allotment of sample flats.

Stock of Wheat and Sugar with F.O.I.

125. SHRI RAJESH KUMAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the total stock of (i) Wheat (ii) Sugar with the Food Corporation of India as on 1st April, 1980 and as on 31st October, 1980;

(b) what was the prices of both these commodities on the above dates mentioned in part (a) above in the open market; and

(c) what steps have been taken by Government to bring down the prices of sugar and wheat in the open market?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The stock position of wheat and sugar with the Food Corporation of India on 1st April and 1st October, 1980 (information as on 31st October, 1980 is not available as yet) is indicated below:—

(In thousands of tonne)

	As on 1-4-1980	As on 1-10-1980
(i) Wheat	3,728.4	3,193.4
(ii) Sugar	108.5	109.9

(b) A Statement giving the required information is attached.

(c) In order to bring down the prices of sugar in the open market, Government accepted a voluntary offer of the sugar industry under which the factories agreed to deliver free sale sugar at a fixed price of Rs. 450/- per quintal ex-factory exclusive of excise duty to the nominees of the State Governments for distribution to various categories of consumers. This special arrangement was made to ensure the avail-

ability of free sale sugar to the consumers at a reasonable price, during the festival season upto 15th November, 1980.

2. As for wheat, on account of the wide-spread drought which prevailed in various parts of the country during 1979, the prices of foodgrains parti-

cularly those of wheat showed an upward trend. To contain the prices at reasonable levels adequate quantities of foodgrains are being allotted for the public distribution system which has been strengthened by opening more fair price shops.

Statement

Open Market Prices

Wheat

(Rs. per quintal)

State	Variety	As on		
		1-4-80	1-10-80	31-10-80
Bihar	Mexican	140—160	160—170	180—185
Gujarat	Mexican	145	160	160
	Traditional	149	195	185
Haryana	Mexican	128—135	128—135	132—137
	Traditional	135	144	140
Karnataka	Traditional	225	190	200
Madhya Pradesh	Mexican	130—145	150—171	150—170
	Traditional	142	180	175
Maharashtra	Mexican	158—260	160—170	165
	Traditional	155	163—175	166—180
Punjab	Mexican	118—130	117—132	130—137
	Traditional	128	140	142
Rajasthan	Mexican	120—140	126—142	136—143
	Traditional	146—165	155—180	165—180
Uttar Pradesh	Mexican	120—155	131—150	135—160
	Traditional	118—150	129—168	135—170
West Bengal	Mexican	143	178	173
	Traditional	125	180	180
Delhi	Mexican	128	140	152
	Traditional	127	138	150

Sugar	1	2	3
Andhra Pradesh	550—565	850—890	900
Assam	590	910	860
Bihar	540—550	NA	NA
Gujarat	560—580	NA	NA
Kerala	590	NA	1095
Karnataka	510—615	600—800	600—630
Madhya Pradesh	568—590	638—1000	1025
Maharashtra	560—584	NA	NA
Orissa	575—590	NA	NA
Punjab	585	NA	NA
Rajasthan	550—558	NA	NA
Tamil Nadu	570—580	NA	NA
Uttar Pradesh	460—490	630—750	616—730
West Bengal	540—560	920	585—950
Tripura	NA	NA	NA
Pondicherry	577	775	702
Delhi	560	600	600

NA—Not available

Rashtriya Sanskrit Sansthan

126. SHRI RAJESH KUMAR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have seen the press reports appearing in the *Blitz* dated the 18th October, 1980 (Hindi) under the heading "Rashtriya Sanskrit Sansthan, 'ew aur Safed Hathi'";

(b) whether Government propose to hold an inquiry into the working of this undertaking; and

(c) if not, the reasons thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) and (c). The Rashtriya Sanskrit Sansthan is one of the autonomous organisations working under the auspices of the Ministry of Education and Culture. Allegations against individual officers do not warrant an enquiry into the working of the organisation as such. Suitable action, however, is invariably taken against the employees of an autonomous organisation, found guilty, in accordance with a prescribed procedure. It is, therefore, not considered expedient to conduct an inquiry into the working of the Sansthan.